

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 282 OF 2014**

**Dated: 16<sup>th</sup> November, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Haryana Vidyut Prasaran Nigam Ltd.**

**.... Appellant(s)**

**Vs.**

**Haryana Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. D.V. Raghvamsy for R-2 to R-4

**ORDER**

We have heard learned counsel for the parties. Learned counsel for the parties may file written submissions on or before 24.11.2016 after serving copy on the other side.

List the matter for further hearing on **12.12.2016.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/vt